

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P. (S) No. 4078 of 2020

Dulal Rai.Petitioner

-Versus-

The State of Jharkhand & Ors.Respondents

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK

(Through: Video Conferencing)

For the Petitioner : Mr. Abhijeet Kumar, Advocate.

For the Respondents : Mr. Manish Mishra, G.P. V.

04/ 25.03.2021

It has been specifically argued by Mr. Abhijeet Kumar that petitioner was issued appointment letter for the post of Inter trained Teacher, Non Para Category after being duly qualified and his name is appearing in the provisional merit list prepared for counselling. The petitioner was selected and appointment letter to that effect was issued but joining is not accepted.

Since no counter-affidavit has been filed, I hereby direct the respondent-State represented by Mr. Manish Mishra to file a specific affidavit in reply to Annexure-3 & 4 to the writ petition.

Put up this case on 19.04.2021.

[Dr. S.N.Pathak, J.]

P.K.S.